

of CAPFs and 15 teams of Commando Battalions for Resolute Action (CoBRA) have been deployed in Odisha. Also, 07 officers of the rank of Second-in-Command/Deputy Commandant/Assistant Commandant have been provided to the Government of Odisha on deputation since 2009.

Increase in crime against foreign women

†2863. SHRI OM PRAKASH MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of cases of misbehaviour and crime against foreign women in all over the country including National Capital Region has increased during the last three years;

(b) if so, the State-wise and year-wise details thereof; and

(c) whether the number of criminals involved in these cases have been punished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) As per information provided by the National Crime Records Bureau (NCRB), data on misbehavior with and crime against foreign women is not maintained centrally. However, in order to ensure safety and security of foreign tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in States/Union Territories. Some of the State Governments have deployed tourist police in one form or other.

Declaring destruction caused by waves and lightening as natural calamity

2864. SHRI JOY ABRAHAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the disasters caused by the fury of the waves and by lightening, though often involve loss of precious human lives and huge loss and destruction of property are not considered as natural calamity and hence not eligible for any aid or assistance from the Calamity Relief Fund; and

(b) if so, whether Government will take urgent steps to declare loss of life and destruction of property due to the fury of the waves and by lightening as natural calamities so that the victims may get adequate compensation from the Calamity Relief Fund?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The disasters caused by waves and lightening are natural calamity but these events are not eligible for assistance under the Calamity Relief Fund (CRF) now notified as State Disaster Response Fund (SDRF). The State Governments are required to provide relief from their own resources, to the people affected due to waves and lightening as per their relief codes/manual.

The Thirteenth Finance Commission deliberated on the issue of inclusion of various natural calamities. However, it recommended natural calamities of cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst and pest attack as an eligible calamity for assistance under SDRF. Subsequently based on the recommendation of GOM, Government of India has included cold wave/frost as an eligible calamity. As such, the concerned State Governments are required to provide assistance for relief, rehabilitation and reconstruction activities from their own resources/Plan, to the population affected by the natural calamities other than the notified natural calamities, as above.

Drug mafia running arms racket in NER

2865. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the drug mafia are operating a parallel arms racket in North East Region (NER);
- (b) if so, the details of action taken in this regard;
- (c) the details of seizure of consignments of drugs and arms during last three years;
- (d) whether it is a fact that the NER has been a major conduit of the flourishing narcotics smuggling originating from Myanmar; and
- (e) if so, the details of steps taken for bilateral cooperation with Myanmar Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government has no authentic report regarding the drug mafia operating a parallel arms racket in North-East Region.